NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/570/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SUMANGALA STEEL PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

No 1JAYA KUMAR REPRESENTATION BY WHOM

1) Kumar Pal Clopra. Operatur Creditor

Sandeep Kum-

ORDER

Counsel for petitioner present. Shri K Vijayakumar, General Manager representing the respondent company present and stated that he has not received the copy of the petition. Counsel for petitioner is directed to furnish a copy of the petition and other documents relied upon. Time extended at request of respondent. Put up on 18.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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